

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 2598  
TO BE ANSWERED ON 27.12.2018**

**Khelo India Youth Games**

**2598. SHRI K. PARASURAMAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the focus on the Khelo India Youth Games and other schemes like Target Olympic Podium Scheme (TOPS) is likely to restrain the Ministry or the Sports Authority of India and if so, the reaction of the Government thereto;**

**(b) the funds released by the Government under Khelo India scheme and the details of utilisation of such funds by the concerned States during the last three years, State/UT-wise including Tamil Nadu and Puducherry;**

**(c) whether it is a fact that the National Sports Development Fund (NSDF) and other welfare funds were also being granted aid under the scheme; and**

**(d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)**

**FOR YOUTH AFFAIRS & SPORTS**

**{COL. RAJYAVARDHAN RATHORE (RETD.)}**

**(a) Madam, the twin objectives of National Sports Policy, 2001 are "Broad-basing" of Sports and "Achieving Excellence in Sports at the National and International levels" and the policy has given the mandate for achieving the same to this Ministry in association with Sports Authority of India (SAI) and other stakeholders.**

**The Khelo India Scheme and Target Olympic Podium Scheme (TOPS) are implemented to achieve these objectives and therefore they do not restrain the Ministry or SAI.**

**(b) The State-wise / UT-wise details of funds released including Tamil Nadu and Puducherry under Khelo India Scheme and the details of fund released to Sports Authority of India (SAI), Lakshmibai National Institute of Physical Education etc for implementation of various verticals of Khelo India Scheme are given at Annexure. Fresh funds are released only after settlement of the Utilisation Certificate (UC) of funds released earlier.**

**(c) & (d) No grant-in-aid has been provided to National Sports Development Fund (NSDF) and Pandit Deendayal Upadhyay National Welfare Fund from Khelo India Scheme.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2598 FOR 27.12.2018 ASKED BY SHRI K. PARASURAMAN, MP, REGARDING KHELO INDIA YOUTH GAMES**

Annexure

State wise details of funds released under Khelo India Scheme in the year 2016-17 for creation of sports infrastructure and conducting sports competition

**(Rs. in crore)**

<b>S.No.</b>	<b>Name of State/UTs</b>	<b>Infrastructure</b>	<b>Sports Competition</b>	<b>Total</b>
1.	Andhra Pradesh	6.50	2.48	8.98
2.	Arunachal Pradesh	2.50	0.66	3.16
3.	Assam	3.50	2.62	6.12
4.	Bihar	-	0.36	0.36
5.	Chhattisgarh	-	1.52	1.52
6.	Gujarat	2.50	2.46	4.96
7.	Goa	-	0.15	0.15
8.	Haryana	2.00	-	2.00
9.	Himachal Pradesh	-	0.53	0.53
10.	Jammu & Kashmir	1.80	6.07	7.87
11.	Jharkhand	1.00	1.56	2.56
12.	Karnataka	9.80	2.36	12.16
13.	Kerala	2.50	1.20	3.70
14.	Madhya Pradesh	3.50	3.38	6.88
15.	Maharashtra	4.00	-	4.00
16.	Manipur	-	-	-
17.	Meghalaya	-	-	-
18.	Mizoram	2.00	0.42	2.42
19.	Nagaland	-	0.45	0.45
20.	Odisha	2.50	0.70	3.20
21.	Punjab	4.64	1.70	6.34
22.	Rajasthan	5.44	3.29	8.73
23.	Sikkim	-	-	-
24.	Tamil Nadu	-	3.65	3.65
25.	Telangana	2.00	2.08	4.08
26.	Tripura	-	0.37	0.37
27.	Uttarakhand	4.00	1.51	5.51
28.	Uttar Pradesh	1.50	-	1.50
29.	West Bengal	-	2.58	2.58
30.	Puducherry	4.46	0.17	4.63
31.	Lakshadweep	-	0.07	0.07
32.	SAI Netaji Subhash Western Centre, Gandhinagar	-	1.00	1.00
33.	SAI New Delhi	-	3.54	3.54
34.	Jawahar Lal Nehru Hockey Tournament society	-	0.08	0.08
<b>TOTAL</b>		<b>66.14</b>	<b>46.96</b>	<b>113.10</b>

State wise details of funds approved for release under Khelo India for the year 2017-18 for  
creation of sports infrastructure and conducting sports competition

(Rs. in crore)

S. No	Name of the State/ UT	Infrastructure	Sports Competition *	Total
1	Andhra Pradesh	4.00	-	4
2	Arunachal Pradesh	15.25	-	15.25
3	Assam	15.20	-	15.2
4	Bihar	-	-	0
5	Chhattisgarh	2.50	-	2.5
6	Goa	-	0.12	0.12
7	Gujarat	5.50	-	5.5
8	Haryana	12.50	0.30	12.8
9	Himachal Pradesh	-	-	0
10	Jammu & Kashmir	1.00	4.31**	5.31
11	Jharkhand	1.07	-	1.07
12	Karnataka	12.50	-	12.5
13	Kerala	3.00	-	3
14	Madhya Pradesh	10.50	-	10.5
15	Maharashtra	7.00	-	7
16	Manipur	5.29	-	5.29
17	Meghalaya	-	-	0
18	Mizoram	4.30	-	4.3
19	Nagaland	2.00	-	2
20	Odisha	11.56	-	11.56
21	Punjab	6.00	-	6
22	Rajasthan	36.12	0.27	36.39
23	Sikkim	-	-	0
24	Telangana	6.50	-	6.5
25	Tamil Nadu	7.00	-	7
26	Tripura	2.50	-	2.5
27	Uttarakhand	9.30	0.10	9.4
28	Uttar Pradesh	15.00	-	15
29	West Bengal	6.50	-	6.5
	<b>UTs</b>			0
30	A & N Islands	-	-	0
31	Chandigarh	-	-	0
32	Daman & Diu	-	-	0
33	Lakshadweep	-	-	0
34	Puducherry	-	-	0
35	SAI (New Delhi)	16.08		16.08
	<b>Total</b>	<b>218.17</b>	<b>5.10</b>	<b>223.27</b>

\* Reimbursement of expenditure incurred for conducting sports competitions during previous years.

\*\* Fund released under Khelo India vertical "Sports for Peace & Development".

Details of fund released to Sports Authority of India (SAI), Lakshmbai National Institute of Physical Education and Special Olympic Bharat (SOB) for implementation of various verticals of Khelo India Scheme during 2017-18

(Rs. in crore)

<b>S. No.</b>	<b>Name of the Organisation</b>	<b>Name of Verticals</b>	<b>Amount</b>
1.	SAI	Annual Sports Competitions - School Games	35.00
2.	Special Olympic Bharat (SOB)	Promotion of Sports among person with disabilities.	6.07
3.	SAI	State Level Khelo India Centers	16.81
4.	SAI	Rural and Indigenous / Tribal Games	1.99
5.	LNPIE, Gwalior	Community Coaching Development	2.00
6.	SAI	Talent Search & Development	61.83
7.	SAI	Support to National/Regional/State Sports Academies	
<b>Total</b>			<b>123.70</b>

State wise details of funds approved for release under Khelo India for the year 2018-19 for creation of sports infrastructure under the vertical “Utilisation and Creation/ Upgradation of Sports Infrastructure” and conducting sports competition / activities under the vertical “Sports for Peace and Development” (upto 30.11.2018)

(Rs. in crore)

S. No	Name of the State/ UT	Infrastructure	Sports Competition/ activities *	Total
1	Andhra Pradesh	-	-	0
2	Arunachal Pradesh	33.50	0.91	34.41
3	Assam	-	2.1	2.1
4	Bihar	-	0.4	0.4
5	Chhattisgarh	-	0.8	0.8
6	Goa	-	-	0
7	Gujarat	-	-	0
8	Haryana	-	-	0
9	Himachal Pradesh	-	-	0
10	Jammu & Kashmir	-	15.84	15.84
11	Jharkhand	-	-	0
12	Karnataka	5.00	-	5
13	Kerala	-	-	0
14	Madhya Pradesh	3.69	-	3.69
15	Maharashtra	16.87	-	16.87
16	Manipur	-	0.3	0.3
17	Meghalaya	-	0.7	0.7
18	Mizoram	-	0.3	0.3
19	Nagaland	-	0.3	0.3
20	Odisha	-	0.2	0.2
21	Punjab	-	-	0
22	Rajasthan	9.97	-	9.97
23	Sikkim	-	0.4	0.4
24	Telangana	-	0.1	0.1
25	Tamil Nadu	-	-	0
26	Tripura	-	0.7	0.7
27	Uttarakhand	-	-	0
28	Uttar Pradesh	14.43	-	14.43
29	West Bengal	-	-	0
	<b>UTs</b>			<b>0</b>
30	A & N Islands	-	-	0
31	Chandigarh	-	-	0
32	Daman & Diu	-	-	0
33	Lakshadweep	-	-	0
34	Puducherry	-	-	0
	<b>Total</b>	<b>83.46</b>	<b>23.05</b>	<b>106.51</b>

\* Grant released under Khelo India vertical “Sports for Peace & Development” to States as identified and recommended by Ministry of Home Affairs.

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Details of fund released to Sports Authority of India (SAI) and Special Olympic Bharat (SOB)  
for implementation of various verticals of Khelo India Scheme during 2018-19 (upto  
30.11.2018)

(Rs. in crore)

<b>S. No.</b>	<b>Name of the Organisation</b>	<b>Component</b>	<b>Sanction Order issued</b>
1.	SAI	Play Fields Development	1.96
2.	SAI	Annual Sports Competitions	37.81
3.	SAI	Sports for Women	2.20
4.	SAI	Promotion of sports among persons with disabilities	3.53
5.	Special Olympic Bharat (SOB)	Promotion of sports among persons with disabilities	0.71
6.	SAI	Promotion of rural and indigenous/tribal Games	3.36
<b>Total</b>			<b>49.57</b>

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